NATIONAL COMPANY LAW TRIBUNAL <u>PRINCIPAL BENCH</u> <u>NEW DELHI</u>

C.P NO. 10/111/2013 CA NO.

CORAM:

PRESENT: SH. R.VARDARAJAN Hon'ble Member (J)

SH.S.K.MOHAPATRA Hon'ble Member (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF PRINCIPAL BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 26.08.2016

NAME OF THE COMPANY:

M/s Sh. Ashok Shantilal Shah

Vs.

M/s Hero Moto Crop Itd. & Ors.

SECTION OF THE COMPANIES ACT: 111

S.N	O. NAME	DESIGNATION	REPRESENTATION	SIGNATURE
/ .	PRAUBENIC	BDUOTATE	REEPVOBAT NO	An
2.	Ady. Ambi Bhardwa	Januarie	Retitinater.	K_

COMMON ORDER

Both the parties are present. Petitioner prays for adjournment which has not been resisted by the Respondents. The matter is posted for further hearing on 14th October 2016.

UT) (R. VARADHARA (R. VARDHARAJAN) MEMBER (J)

(S.K. MOHAPATRA) MEMBER (T)

26th August, 2016 A.K. Arora